

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.177/MP/2016

Subject :Petition seeking relaxation of the Central Electricity Regulatory Commission (Terms and Conditions for Recognition and Issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 and seeking directions against the respondent, NLDC on the issue of Renewable Energy Certificates to the members of the petitioner for financial year 2014-2015 and for future.

Date of hearing : 20.12.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Indian Wind Power Association (IWPA)

Respondent : National Load Despatch Centre (NLDC)

Parties present : Ms. RanjeethaRamachandran, Advocate, IWPA
Ms. Anushree Bardhan, Advocate, IWPA

Record of Proceedings

Learned counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested for short adjournment. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 24.1.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**